

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1519

ANSWERED ON:13.12.2013

WELFARE SCHEMES FOR WOMEN AND CHILDREN

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Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of the schemes / programmes implemented by the Government for the welfare of women including widow, destitute, old and poor women and children in the country;
- (b) whether the said schemes / programmes are adequate for development of women and children in the country;
- (c) if so, the details thereof along with the number of women and children benefited therefrom during each of the last three years and the current year;
- (d) the details of the funds sanctioned and released to the States under the said schemes / programmes along with its utilization reported by the States during the said period, State/UT-wise; and
- (e) the steps taken/being taken by the Government for their effective implementation in the country?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (d) The Ministry of Women and Child Development is implementing a number of schemes for the welfare and development of women including widow, destitute, old and poor women and children in the country with the funds allotted under each scheme. The details of the schemes and the number of women and children benefitted under these schemes alongwith the details of funds sanctioned and released to the States and utilization reported by the States during the last three years are available in the Annual Report of the Ministry for the respective years viz., 2010-11, 2011-12, 2012-13, which are available in the Library of Lok Sabha Secretariat. The details are also available on the Ministry's website viz. www.wcd.nic.in.

There has been significant progress in the implementation of Integrated Child Development Services (ICDS) Scheme during last three years and current year, in terms of increase in number of beneficiaries as indicated below:-

Year ending	No. of operational projects	No. of operational AWCs	No. of operational nutrition beneficiaries [Children (6 months to 6 years) & pregnant women & lactating mothers]	No. of Supplementary education beneficiaries [Children (3-6 years)]	No. of pre-school education
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31.03.2010	6509	1142029	884.34 lakh	354.93 lakh	
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31.03.2011	6722	1262267	959.47 lakh	366.23 lakh	
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31.03.2012	6908	1304611	972.49 lakh	358.22 lakh	
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31.03.2013	7025	1338732	956.12 lakh	353.29 lakh	
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30.09.2013 7066 1340001 1032.32 lakh 349.22 lakh

in case State Govt. of Uttarakhand and Chhattisgarh operationalize all the sanctioned AWCs.

The details of women and children benefitted under other major schemes of the Ministry during the last year 2012-13 and the current year 2013-14 are as under :

S.No	Name of Scheme	2012-13	2013-14
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1.	Rajiv Gandhi Scheme for Empowerment of Adolescent Girls (RGSEAG) - SABLA	11385527	7802083 (upto Nov., 2013)
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2.	Indira Gandhi Matritva Sahyog Yojana (IGMSY)	622254	59853 (upto 4.10.2013)
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3.	Support to Training and Employment Programme (STEP)	30481	18087 (upto 28.11.2013)
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4.	Integrated Child Protection Scheme (ICPS)	75,052	75,327 (upto 10.8.2013)
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The funds sanctioned and released to the States under the major schemes / programmes of the Ministry of Women and Child Development along with its utilization reported by the States during the said period, State/UT-wise are given at Annex-I.

(e) The Centrally Sponsored Schemes of the Ministry are implemented together with the State Governments/UT Administrations. Review meetings with Women and Child Development Departments of State Governments/UT Administrations are held to discuss the issues for effective implementation of the programmes and schemes of the Ministry. Government has approved Strengthening and Restructuring of Integrated Child Development Services (ICDS) Scheme, the flagship programme of the Ministry, during 12th Five Year Plan. People's representatives viz. Members of Parliament, Members of Legislative Assembly and Members of Panchayati Raj Institutions (PRIs) have been included in Monitoring Committees to make the mechanism participative and more transparent and to ensure effectiveness in the delivery of services in ICDS. State /Regional level consultations are also held to discuss issues concerning implementation of schemes of the Ministry. The Central Sector Schemes of the Ministry, which have in-built monitoring mechanism, are also periodically reviewed for their proper and better implementation.